

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(IB)-413(PB)/2019**

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd

.... Petitioner

v.

Rosewood Trexim Pvt Ltd.

.... Respondent

**Order U/s. 7 of (IBC) Liq.**

**Order delivered on 18.03.2024**

**ORDER**

**Cont.P-29/2023, IA-2939/2023**

**Re-notified to 20.03.2024.**

**-Sd/-**  
**(COURT OFFICER)**

18.03.2024  
Lalit